

No. 91 /Rules/DHC

Date: 21.01.2023

## CIRCULAR

It is for the information of all the concerned, that Notification No.09/Rules/DHC dated 13.01.2023 regarding "Live Streaming and Recording of Court Proceedings Rules of the High Court of Delhi, 2022" stands published in Delhi Gazette Extraordinary Part II, Section 1, No. 94 (NCTD No. 447) dated 13.01.2023 and is available on the website of this Court namely [www.delhihighcourtnic.in](http://www.delhihighcourtnic.in) under the link "Notifications and Practice Directions".

By Order

*Ravi*  
(RAVINDER DUDEJA)  
REGISTRAR GENERAL

Serial No. 19-44 /Rules/DHC/2023

Date: 21.01.2023

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Swadeshi Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Bahini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Pabla House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rose Avenue District Court Complex, New Delhi.
13. The Principal Judge, Family Courts (HC), Dwarka Courts Complex, Dwarka, New Delhi.
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
15. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
16. The President/Secretary, Bar Associations, Tis Hazari Courts/Pabla House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
17. The Member Secretary, Delhi State Legal Services Authority, Pabla House Courts, New Delhi with the request to forward a copy of the Notification/Practice Directions to the Secretaries of all the eleven District Legal Services Authorities.
18. The Secretary, Delhi High Court Legal Services Committee.
19. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification on the website of Delhi District Court.
20. Registrar-cum-Secretary to His/Her the Chief Justice.
21. All Registrars/OSDs/Judicial Magistrates.
22. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
23. Joint Director (IT) with the request to upload the Notification on the Intranet of this Court.
24. Librarian, Delhi High Court.
25. Private Secretaries to Hon'ble Judges for kind personal of His Lordships.
26. Guard File.

Jud. Br.  
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(SYED IMRAN ALI WAREE)  
JOINT REGISTRAR (RULGS)

OFFICE OF THE PRINCIPAL DISTRICT &amp; SESSIONS JUDGE (HQ) : DELHI

No. 384/- 3951 /Rules/Gen/2023

Date: 28.01.2023

Subj- Circular No.91/Rules/DHC Dated 21.01.2023

Copy forwarded for information &amp; necessary action to:-

1. All the Judicial Officers (Criminal) Tis Hazari Courts, Delhi.
2. The Sr. A.D.J., Filing Branch (Central) Administration Branch (J&M), Facilitation Branch, Computer Branch, General Branch, Library (Central) Tis Hazari Courts, Delhi.
3. The Reader to Lt. Principal District & Sessions Judge (HQs), Delhi.
4. The Secretary, Bar Association Tis Hazari Courts, Delhi.
5. The Website Committee (Hindi/English) Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on Layers.

*Kaveri*  
(KAVERI BAWJIA)  
District Judge (Commercial Court)  
Officer in-charge Judicial Branch Central  
For Principal District & Sessions Judge (HQs)  
Delhi

